

को लेकर मुझे बड़ा अफसोस है कि यहां जो भी सवाल उठाया जाता है उसे वस्तुनिष्ठ दृष्टि से देख कर विचार करना चाहिए। हर चीज में दक्षिण, उत्तर, पूर्व और पश्चिम इस सवाल को नहीं लाना चाहिए। कम से कम मेरे मित्रों को यह खयाल रखना चाहिए था कि मेरा जन्म और मेरी पैदाइश भी दक्षिण की है। खास कर केरल के लोगों से मैं कहूंगा कि कम से कम इस बात का तो वह खयाल रखें कि आदि शंकराचार्य केरल से आये थे जिन्होंने दक्षिण और उत्तर और पूर्व और पश्चिम को मिलाने की कोशिश की थी। दक्षिण का हो या उत्तर का हो, पूर्व का हो या पश्चिम का हो, हम सब लोग हिन्दुस्तानी हैं। इस बात का खयाल कम से कम सब लोगों को रखना चाहिए। इतना ही मैं निवेदन करूंगा।

MR. SPEAKER: I think, now there is no need for us to proceed with the privilege motion since he is not pressing it.

SHRI HEM BARUA (Mangaldai): On a point of order, Sir. When this matter came up some four days back on the floor of this House, the Lunch Hour intervened and you went away. After that the Deputy-Speaker presided. I have gone through the proceedings and this is what happened. When Shri Prakash Vir Shastri raised it, the Deputy-Speaker said that it was closed. Man proposes, God disposes. Unfortunately, the Deputy-Speaker closes and the Speaker de-closes. That is the trouble.

SHRI N. SREEKANTAN NAIR (Quilon): Sir, may I submit, that I did not mean any disrespect either to you or to this sovereign House?

MR. SPEAKER: That is really good. I would like to tell Shri Hem Barua that so many people say so many

things but when a thing comes in writing we have to take notice of it. In the House somebody says something or shouts and the Chair says, "We pass on to the next item". Just now something was said here by my hon. friend whether it was parliamentary or not. I did not take notice of it. But, suppose, something is put in writing; then, naturally, I will have to take notice. Now, this has very happily ended. I am really happy.

12.22 hrs.

ARREST OF MEMBER

(Dr. Ranen Sen)

MR. SPEAKER: I have to inform the House that I have received the following telegram dated the 18th December, 1967 from the Police Commissioner, Calcutta :—

"Dr. Ranen Sen, Member, Lok Sabha, was arrested at Esplanade East on December 18 between 16.05 and 16.15 hours under Sections 143/145/147/188 IPC and lodged in Presidency Jail."

SOME HON. MEMBERS: Shame, shame.

SHRI NAMBIAR (Tiruchirappalli): Every day very bad news is coming from West Bengal. Many people are being detained in the police lock-up and are being ill treated.

SHRI INDRAJIT GUPTA (Alipore): The Deputy Prime Minister was there in Calcutta yesterday. He was addressing the Chambers of Commerce and these things were going on. Why were so many people arrested and beaten up?

SHRI NAMBIAR: Manhandling is going on in Calcutta. Thousands are being arrested (Interruption).

SHRI V. KRISHNAMOORTHY (Cuddalore): Let the hon. Home Minister as sure..... (Interruption.)